

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017. AT 10.30 AM $\,$

CA(CAA) No.52/230/HDB/2017
TEP Solar India Pvt Limited
Peddamandadi Solar Pvt Limited
TEP Solar India Pvt Limited
230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

CP allowed by separate orders.

(7) Member (T)

Member (J)

Bm